

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL

MALIK): (a) to (c) At present, there is no proposal to open any more tourist office abroad. As on date, there are 18 overseas offices, as per details below:—

Country	Place	No. of offices
1. U.S.A.	New York and Los Angeles	2
2. Canada	Toronto	1
3. U.K.	London	1
4. Germany	Frankfurt	1
5. Switzerland	Geneva	1
6. France	Paris	1
7. Italy	Milan	1
8. Spain	Madrid	1
9. Sweden	Stockholm	1*
10. Netherlands	Amsterdam	1
11. Australia	Sydney	1*
12. Malaysia	Kuala-Lumpur	1
13. Singapore	Singapore	1*
14. Thailand	Bangkok	1
15. Japan	Tokyo	1
16. U.A.E.	Dubai and Bahrain	2

(\*These offices are being closed down due to economy measures).

**Raising of Capital by Banks**

1497. SHRI BABANRAO DHAKANE: Will the Minister of FINANCE be pleased to state:

(a) whether banks top in raising capital during the year ended March, 1990; and

(b) if so, the details of the share of the nationalised banks, private sector banks and foreign merchant banks, separately?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) Presumably the Hon'ble Member is referring to the deposits raised by Commercial Banks in India. As on 23rd March, 1990 the total of the aggregate deposits of all Scheduled Com-

mercial Banks was Rs. 166066.2 crores.

The break-up of the same, bank group wise was as under:—

(Rs. in crores)

Public Sector Banks	147311.3
Other Scheduled Commercial Banks	10765.1
Foreign Banks	7988.8

[Translation]

**Number of serials and documentaries pending for Approval**

1498. SHRI HARISH PAL:

SHRI NATHU SINGH:

SHRI SHANTILAL PURUSHOTTAM DAS PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of TV serials/documentaries pending with his Ministry for approval with the reasons for pendency;

(b) out of these the names of the serials/documentaries cleared for telecast during next six months;

(c) the names of serials/documentaries rejected during last one year; and

(d) the steps taken by Government to approve the pending serials/documentaries at the earliest'

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (d) The proposals for telecast of TV serials and documentaries are received at different Doordarshan Kendras on a continuing basis and no centralised list of such proposals received is therefore, maintained.

[English]

#### **Liberalisation of Imports**

1499. SHRI R. PRABHU: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to liberalise imports;

(b) if so, the effect of such liberalisation on the balance of payment situation;

(c) whether the foreign countries have assured Government to give more loans and aids to enable the liberalised imports; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The Government policy on imports is governed by the three year import-export policy, April 1990 to March 1993, which may be modified

from time to time in the light of various factors including the balance of payments situation.

(c) and (d) Loans and grants made by foreign countries to India are not directly linked to the import policy.

#### **Letters in Hindi by Banks**

1500. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of FINANCE be pleased to state the number of letters written in Hindi from May 1, 1990 to May 31, 1990 in Head-Offices of the Central Bank of India, the Canara Bank and the Vijaya Bank separately?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): Central Bank of India, Canara Bank and Vijaya Bank have reported that during the period from 1st May, 1990 to 31st May, 1990 their Head-Offices have written 6530, 7607 and 4322 letters respectively in Hindi.

#### **Seafood Exports from Orissa**

1501. SHRI LOKANATH CHOUHDURY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government had convened a meeting of the leading seafood exporters of the country on 24 April, 1990;

(b) if so, the problems raised by them to increase the export of seafood and specific problems raised by the seafood exporters of Orissa; and

(c) the action so far taken/proposed to be taken to solve their difficulties to improve the seafood exports from Orissa?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) A meeting of the leading seafood exporters had been convened at New Delhi by the Marine Products Export Development